

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-465/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.08.2018**

NAME OF THE PARTIES: Amit Kumar Jain

v/s.

Shamik Enterprises Pvt. Ltd.

SECTION 8 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

24. C.P. (IB)-465/(MB/2018)

Both sides present. At the request of the petitioner, list this
matter on 14.08.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

/PS/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)